

INDUSTRY)(SHRIMATI KRISHNA SAHI): (a) and (b). Based on performance of Central PSEs during 1991-92, 19 Central PSEs having their registered Office in the State in West Bengal have been identified as industrially sick, out of which 15 PSEs have been registered with BIFR for the formulation of their revival/rehabilitation packages. A list of these 15 PSEs registered with BIFR is given in the statement attached.

(c) and (d). BIFR have recommended for closure of following two PSEs in West Bengal:

1. Cycle Corporation of India Ltd.
2. Weighbird India Ltd.

STATEMENT

List of Central PSEs registered with BIFR in West Bengal

1. Bengal Chemicals & Pharmaceuticals Ltd.
2. Smith Stanistreet & Pharmaceuticals Ltd.
3. Bharat Process & Mechanical Engineers Ltd.
4. Braithwaite & Co. Ltd.
5. Mining & Allied Machinery Corpn. Ltd.
6. Weighbird India Ltd.
7. Bharat Brakes & Valves Ltd.
8. Bienco Lawrie Ltd.
9. Cycle Corpn. of India Ltd.
10. Bharat Ophthalmic Glass Ltd.
11. Tyre Corpn. of India Ltd.
12. National Instruments Ltd.
13. NTC (West Bengal) Ltd.
14. Bengai Immunity Ltd.
15. National Jute Manufactures Corpn. Ltd.

Generation of Wind Energy

1026. SHRI K. PRADHANI:
SHRI VILAS MUTTEMWAR:

Will the PRIME MINISTER be pleased to state:

(a) whether target has been fixed by the Government for the production of wind energy during 1993-94 and 1994-95;

(b) if so, the total MW of wind energy likely to be generated in those years; and

(c) the schemes drawn up by the government to increase the generation of wind energy during the above period?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHAN KUMAR): (a) and (b). Targets of 10 MW for 1993-94 and 20 MW for 1994-95 have been fixed for wind farm demonstration projects. Capacity addition is also expected through private sector projects. A total wind power capacity of 69 MW has so far been installed.

(c) The promotion of wind power generation on a large scale is being undertaken under the following schemes;

- (i) Demonstration wind farm projects with partial assistance by the Central Govt.
- (ii) Private sector projects through soft loans.
- (iii) Incentive driven projects through private investment.

Industrial Development Programme by UNDP

1027. SHRI SHANTARAM POTDUKHE:
Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government propose to launch any UNDP assisted industrial development programme in Maharashtra; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY): (SHRIMATI KRISHAN SAHI): (a) No, Sir.

(b) Does not arise.

Modernisation of Navy

1028. SHRI SHRAVANKUMAR PATEL:
Will the PRIME MINISTER be pleased to state:

(a) whether a number of plans for modernisation, augmentation or development of navy have been scuttled or slowed down due to resource crunch during the last two years; and

(b) if so, the details in this regard indicating the main plans and projects affected thereby?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): (a) and (b). No, Sir. The modernisation of the Indian Navy, and her force levels are considered with reference to the perspective Plan and the Annual Plans drawn up for the purpose, also taking into account the geo-strategic environment, the threat perception, the country's maritime interests, the likely tasks that the Navy may be called upon to perform, and the availability of budgetary resources.

HUDCO Assistance to Delhi Administration

1029. SHRI MANORANJAN BHAKTA:

Will the Minister of URBAN DEVELOPMENT be pleased to state;

(a) whether HUDCO has been releasing Rs.10 crores every year for the last decade to the Delhi Administration for various schemes;

(b) if so, whether the Delhi Administration has not utilised the entire amount for various schemes; and

(c) if so, the details thereof and the action taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) to (c). HUDCO has been making loan allocation annually to Housing Agencies in Delhi for housing and allied activities. The details of the allocation and the amount sanctioned by HUDCO in the last 10 years are as below:

<i>Year</i>	<i>allocation (Rs. in crores)</i>	<i>Sanction</i>
1983-84	4.64	1.85
1984-85	4.95	0.91
1985-86	6.93	2.08
1986-87	6.83	2.37
1987-88	7.01	0.00
1988-89	7.86	5.14
1989-90	10.08	0.21